

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) to (c). Kendriya Vidyalaya Sangathan has adopted mutatis mutandis the rules prescribed by the Government of India for grant of conveyance advance to its employees.

Details of the various types of conveyance advances are as under :

- (i) Motorcar advance : Officers-drawing basic pay of Rs. 3,500/- p.m. or more are only eligible for the grant of the advance. The amount is restricted to Rs. 80,000/- or 16 months' basic pay or the price of the car to be purchased, whichever is the least. The amount of advance is to be recovered in not more than 200 equal monthly instalments.
- (ii) Scooter advance : Officials drawing the basic pay of Rs. 1,500/p.m. or more are only eligible for the grant of the advance. The amount is restricted to Rs. 13,000/- or 8 months basic pay of the anticipated price, whichever is the least. The amount of advance is to be recovered in not more than 70 equal monthly instalments.
- (iii) Cycle advance : Non-gezzetted Government servants whose basic pay does not exceed Rs. 1,750/- p.m. are only eligible for the grant of the advance. The amount is Rs. 400/- or the anticipated price including sales tax, whichever is less. The amount of advance is to be recovered in not more than 25 equal monthly instalments.

Theft of Imperial Farmans from the Arabic and Persian Research Institute, Tonk

1399. PROF. MADHU DANDA-VATE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether priceless scroll and imperial farman 2000 years old record of the Islamic Civilisation and an order of the Mughal King Akbar Shah II respectively were stolen from the Arabic and Persian Research Institute, Tonk (Rajasthan) in October, 1986;

(b) whether the valuable documents were later recovered in December, 1986 after about 50 days;

(c) if so, whether the security arrangements at the Arabic and Persian Research Institute have since been reviewed with a view to avoid repetition such losses in future; and

(b) whether Government would consider takeover of these ancient, priceless documents by the Archaeological Department as a safeguard against antique thefts ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). As per available information, two farmans were taken by a person who claimed to be the owner, against a receipt. As he did not return them, the Director, Arabic and Persian Research Institute, Tonk (Rajasthan), approached the police who recovered the documents after 49 days on 29-11-1986.

(c) and (d). The question does not arise, as the said Institution is under the control of the Government of Rajasthan.

[Translation]

Import of Tin and Copper

1400. PROF. CHANDRA BHANU DEVI : Will the Minister of STEEL AND MINES be pleased to state :

(a) the value of tin and copper imported during the 1986-87 and 1987-88; and

(b) the value of tin and copper produced in the country during the said period ?

THE MINISTER OF STEEL AND MINES (SHRI M.L. FOTEDAR) : (a) The